

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1264 OF 2008

SUBHASH SINGH @ SUBHASH CHANDRA SINGH

Appellant (s)

VERSUS

STATE OF BIHAR

Respondent(s)

Date: 29/05/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU
HON'BLE MR. JUSTICE DEEPAK VERMA
(VACATION BENCH)

For Appellant(s)

Mr. Nagendra Rai, Sr.Adv.
Mr. Shantanu Sagar, Adv.
Mr. S. Singh, Adv.
Mr. T. Mahipal, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

List the matter after vacation before an appropriate Bench.

(S. Thapar)
PS to Registrar

(Indu Satija)
Court Master